

Cont.Cas(C). No. 13 of 2014

25-7-2014

HON'BLE THE CHIEF JUSTICE

Mr. Ranbir Kumar, present in person.

By means of this application, the petitioner has complained wilful disobedience of order dated 10-6-2014 passed in WP(C) No. 372 of 2013, whereby the respondents were directed to pay salary for the month of March, 2014 to the petitioner.

As far as the subsequent termination order dated 28-6-2014 is concerned, it gives rise to fresh cause of action for which the petitioner may seek remedy available to him under law.

Shri Ranbir Kumar, petitioner in person submitted that he has not been paid salary for the month of March, 2014 as directed in WP(C) No. 372 of 2013.

Issue notice to respondents who may file their responses within a period of 6(six) weeks as to why salary for the month of March, 2014 was not paid.

List after 6(six) weeks.

CHIEF JUSTICE

S.Rynjah

CRP. No. 48 of 2013

25-7-2014

HON'BLE THE CHIEF JUSTICE

Adjourned at the request of Ms. R. Dutta, learned counsel
for the revisionist.

List on 12-8-2014 for hearing.

CHIEF JUSTICE

S.Rynjah

WP(CrI). No. 6 of 2014

25-7-2014

HON'BLE THE CHIEF JUSTICE

Mr. S. Dey, Advocate, present for the petitioner.

Mr. H. Kharmih, GA, present for the respondents.

Heard.

Admit the petition.

Affidavits have already been exchanged.

List this petition for hearing on 12th August, 2014.

CHIEF JUSTICE

S.Rynjah

WP(CrI). No. 7 of 2014

25-7-2014

HON'BLE THE CHIEF JUSTICE

Mr. S. Dey, Advocate, present for the petitioner.

Mr. H. Kharmih, GA, present for the respondents.

Heard.

Admit the petition.

Affidavits have already been exchanged.

List this petition for hearing on 12th August, 2014.

CHIEF JUSTICE

S.Rynjah

WP(Crl). No. 11 of 2014

25-7-2014

HON'BLE THE CHIEF JUSTICE

Mr. PT Sangma, Advocate, present for the petitioner.

Ms. P. Roy, Advocate, present for the respondent No.1.

Mr. S. Sen Gupta, GA, present for the State respondents.

Learned counsel for the respondents pray for and are allowed further 3(three) weeks' time to file the counter affidavits.

List after 3(three) weeks.

CHIEF JUSTICE

S.Rynjah